

बई हई क्यौंक सरकार द्वारा निर्धारित की बई पेट्रोलियम उत्पादों की लागत पर बई निर्भर करेवा । परन्तु स्टाफ करों बाबि द्वारा प्रयोग किये जाने वाले पेट्रोल की माना कम करने के लिए पहले से ही बपुदेष जारी कर दिये गये हई

#### Video recording of historic events

4202. SHRI R. K. MHALGI:

SHRI SURAJ BHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government have received a representation dated 18th June, 1981 from Shri Arun Deshmukh and sixty-seven others regarding video recording of historic events;

(b) if so, the details of the suggestions made therein; and

(c) what action Government propose to take in regard to the same?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir.

(b) The suggestion is to record on video the complete episodes of Shiv Katha Mala, a Ballad-cum-Lecture services on Shivaji's life which is presented as a one man show by Baba Saheb Purandara for telecast and archives.

(c) The suggestion has been noted while considering the utilisation of the episode, the limitations of the TV medium will have to be kept in view. Bombay Kendra has, however, already telecast a programme on the subject entitled SHIV 'KALYAN RAJA' which was conceived and presented by Baba Saheb Purandara.

#### Persons in Ministry working on same seats for the last 10—15 years

4203. SHRI K. M. MADHUKAR:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that some of the officers of the Ministry and its attached and subordinate offices have been working on their seats for the last more than five years and in some cases more than even 10—15 years;

(b) is it also a fact that some officers have forgone their promotions even to stick to their seats with the connivance of some senior responsible officers;

(c) if so, the reasons why due attention was not paid to such irregularities well in time; and

(d) the action taken to set the things right?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (d). The information is being collected and will be laid down on the Table of the House.

News Item captioned "Khadan Durghatana Me Ek Majdoor Ki Mrityu"

4204. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) whether the attention of the Ministry has been drawn to the news published under the caption "Khadan Durghatna Me Ek Majdoor Ki Marityu" in the Hirawal—a Dhanbad based weekly dated 7-4-1981; and

(b) if so, the causes of this accident and the action taken against the failures and to stop recurrence?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes Sir.

(b) The accident occurred due to roof fall. The Manager, Asstt. Manager and Mining Sirdar have been held responsible for this accident. D.G.M.S. has initiated action against the Manager and the Assistant Manager. The Mining Sirdar was suspended for ten days by the Management.

In order to avoid such accidents in future, the use of Safari supoprt in

case of freshly exposed roof has been rigidly enforced and supervision has also been tightened by the company.

Permission sought for drawing water from Gobind Sagar Lake, pong dam Lake and Anand Pur Sahib Canal

4205. PROF. NARAIN CHAND PARASHAR: Will the Minister of ENERGY be pleased to state:

(a) whether the Himacahl Pradesh Government have approached the Union Government for drawing water from Gobind Sagar Lake (ii) Pong Dam Lake, and (iii) Anandpur Sahib Canal so as to promote irrigation;

(b) if so, whether Government of India have given the necessary permission; and

(c) if not, the reasons therefor and the likely date by which the permission would be given?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). On a request from the Government of Himachal Pradesh the Bhakra Beas Management Board has already allowed them to lift irrigation water from the Gobind Sagar lake. No request has been received for lifting of water either from Pong Dam lake or from Anandpur Sahib Canal.

दिल्ली में चालू वर्ष के दौरान रसाई गैस के कनेक्शन देने

4206. आचार्य भगवान देव : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि दिल्ली में चालू वर्ष के दौरान रसाई-गैस के कितने कनेक्शन दिये जायेंगे और रसाई-गैस के कनेक्शन के लिए पंजीकृत कितने आवेदकों को छोड़ दिया जायेगा ।

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द्र सेठी) : तेल उद्योग द्वारा तैयार की गई नाम दर्ज करने की योजना के अनुसार ऐसी आशा की जाती है कि प्रतीक्षा सूची में लगभग 4 लाख आवेदनकर्ताओं की

कुल संख्या में से दिल्ली में वर्ष 1981-82 के दौरान लगभग 54,000 बाना पकाने को नैस (एल. पी. जी.) कनेक्शन जारी किये जायेंगे ।

Lease taken by Bharat Petroleum in Chinora, Maharashtra

4207. SHRI DAYARAM SHAKYA: SHRI R. K. MHALGI:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Bharat Petroleum has taken on lease a site in Chinora, Taluka Warora Distt., Chandpur (Maharashtra) for the petrol pump in 1965 for a period of 20 years;

(b) if so, whether there is any dispute regarding the rent and the matters incidental thereto; and

(c) whether such a dispute has been pending for the last five years; if so, the reason of delay in early settlement?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir. Bharat Petroleum Corporation Ltd. (BPCL) took this site on lease from Smt. Mrunaline N. Deshpande at a rental of Rs. 110 per month w.e.f. 1-4-1965, with a renewal option for a further period of 20 years at a revised rental of Rs. 125 per month.

(b) There is no dispute regarding rent and matters incidental thereto. The rent is paid in advance on quarterly basis and has already been paid upto end September, 1981 by BPCL. Sometimes in 1975, the lessor requested BPCL to increase the rent. The lessor was informed that this land was leased to them on 1-4-1965 for a period of 20 years and they regretted that they cannot agree to make any changes in rent.

(c) Does not arise in view of (b) above.